

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 186/16	TP 75/17	Hearing	433(e)	Rishiroop Ltd. Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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**ORDER**

*K S PONNAPPA*  
*PETITIONER*  
Counsel for petitioner is present. He has filed memo, stating that notice sent to Respondent Company was received. He has filed information obtained from the Indian Postal website. Ms. Shristi Ullidge, Advocate for Responding company Counsel is appeared when this case is called. She has stated that, she will take instructions from the Respondent Company and filed vakalath. Her representation is recorded. She has granted time to file vakalath for the Respondent Company. List it on 27/06/2017.

**Member (J)**

**Member (T)**

## ORDER

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Member (J)

  
Member (T)